CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS / BENEFICIAL OWNERS OF EQUITY SHARES OF

GOLDSTONE TECHNOLOGIES LIMITED

This corrigendum to the Public Announcement is in continuation of and shall be read in conjunction with the Revised Public Announcement issued on March 30, 2007 and the Letter of Offer dated March 30, 2007 issued/mailed to the shareholders of Goldstone Technologies Limited ("GTL' or "Target Company") by Goldstone Exports Limited ("GEL" or "Acquirer") pursuant to and in compliance with the Regulations 10,12 and other applicable provisions of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the "SEBI (SAST) Regulations' or 'Regulations"). The shareholders of GTL are requested to kindly note the following amendments with respect to the PA and the Letter of Offer,

The last date for revising the offer price should be read as Wednesday, April 18, 2007 (instead of Thursday, April 19, 2007) and the date for Closing of the Offer should be read as Saturday, April 28, 2007 (instead of Monday, April 30, 2007) and date of communicating acceptance/rejection and payment of consideration for accepted shares/dispatch of the share certificate in case of rejection should be read as Saturday, May 12, 2007 (Instead of Tuesday, May 15, 2007).

This announcement should be read in conjunction with the Revised PA. The terms not defined herein will have the same meaning as defined in the Revised PA. All the other terms and conditions of the Open Offer remain unchanged. For further details, please refer to the Letter of Offer dated March 30, 2007.

The Acquirer accepts responsibility for the information contained in this corrigendum to the public announcement and also for the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations. A copy of the PA and the Letter of Offer including the Form of Acceptance cum Acknowledgment and Form of Withdrawal is made available on the SEBI's website (www.sebi.gov.in). A copy of the Letter of Offer may also be obtained from the Registrar to the Offer.

Issued for and on behalf of the acquirer by the Manager to the Offer

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1st floor, Dheeraj Arma, Anant Kanekar Marg, Station Road, Bandra (East), Mumbai - 400 051.

Tel No: (022) 67515826; Fax No: (022) 67023194, Website : www.utisel.com

Email: neetu.ranka@utisel.com. Contact Person: Ms. Neetu Ranka

On behalf of the Acquirer Goldstone Exports Limited

6/10 Shanti Niketan, New Delhi- 110024Tel No (011) 24110561 Fax No. (011) 24111153

E Mail Id: sarma@goldstone.net

Place: New Delhi

Date: April 12, 2007